

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 608 OF 2017 IN APPEAL NO. 243 OF 2017 &
IA NOS. 657 & 708 OF 2017**

Dated: 9th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**The Tata Power Company Limited Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Ms. Anchal Arora for R-1

Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Ms. Malavika Prasad for R.2

Mr. Harinder Toor
Ms. Kritika Shukla a/w
Mr. R. Dubal
Mr. R.D. Patsute (Rep.) for R-3

Ms. Shikha Pandey for Impleader

ORDER

List the application for further hearing on **10.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**